

O/C

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 2644/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl.

Dated Guwahati, 5th August, 2020.

Sub:- Casual leave.

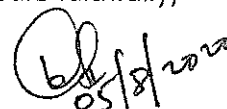
Ref:- Your letter dated 03.08.2020

Madam,


With reference to the above, I am directed to inform you that the prayer of Shri Liansangzuala, Presiding officer, Motor accident Claims Tribunal, Aizawl for casual leave for two days i.e. on 03.08.2020 & 04.08.2020, has been granted.

Shri Liansangzuala may be informed accordingly.


Yours faithfully,

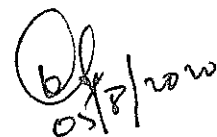


JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 2645 /A. dtd. --- 5-8-2020 

Copy to:

 1. The Project manager , Gauhat High Court, Guwahati.



JT. REGISTRAR (VIGILANCE)

